

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 96/TT/2024

Subject : Petition for approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the determination of transmission tariff from COD to 31.3.2024 for 2 Nos. transmission assets under “Phase-I- Unified Real Time Dynamic State Measurement (URTDSM)”.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power Holding Company Limited and 21 Others

Parties Present : Shri V.C. Sekhar, PGCIL
Shri Nitish Kumar, PGCIL

Record of Proceedings

The matter was listed for hearing through video conferencing.

2. Due to a paucity of time, the matter could not be taken up for hearing and accordingly, the matter was adjourned.
3. The matter will be listed for the hearing on **8.11.2024**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

